

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-38.

Dated: 10 JAN 1994

APPLICATION NO(s) 750 of 1993.

APPLICANTS: S.K.Manjunatha v/s. RESPONDENTS: Sr.Suptd.of Posts,
Shimoga and Other.

TO.

1. Sri.G.Venkatachala,
Advocate, No.16,
Second Floor,
S.S.B.Mutt Building,
Tank Bund Road, Bangalore-9.
2. Sri.G.Shanthappa,
Addl.Central Govt.Stng.Counsel,
High Court Bldg, Bangalore-1.

SUBJECT:- Forwarding of copies of the Orders passed by
the Central Administrative Tribunal, Bangalore.

-XXX-

Please find enclosed herewith a copy of the
ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal
in the above mentioned application(s) on 03.12.1993.

SC. Shanthappa
DEPUTY REGISTRAR (S)
JUDICIAL BRANCHES.

gm*

J. Kennedy
JW

CETRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

O.A.No.750/93

FRIDAY THIS THE THIRD DAY OF DECEMBER 1993

Shri Justice P.K. Shyamasundar ... Vice-Chairman

Shri V. Ramakrishnan ... Member [A]

S.K. Manjunatha,
S/o Kala Naik,
Major,
Sindhuwade Post,
Mandagadde,
Thirthahalli Taluk.

... Applicant

[By Advocate Shri G. Venkatachala]

v.

1. The Sr. Supdt. of Posts,
Shimoga Division,
Shimoga-577 202.
2. The Asst. Supdt. of Posts,
Shimoga West Sub-Division,
Shimoga-577 201.

... Respondents

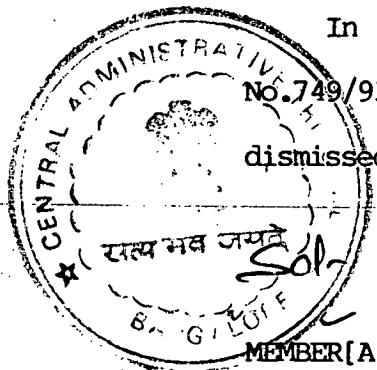
[By Advocate Shri G. Shanthappa
Addl. Standing Counsel for Central Government]

O R D E R

Shri Justice P.K. Shyamasundar, Vice-Chairman:

In view of the order passed in connected application O.A No.749/93, this application does not survive and the same is dismissed as having become unnecessary.

TRUE COPY



bsv

Dr. G. Venkatachala
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

Sd/-
Dr. G. Venkatachala
VICE-CHAIRMAN